

SPECIAL BENCH

ITEM NO.121

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.16/2023 IN CP No.28/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ROC V/S MEERUT MEDIRESEARCH FOUNDATION & ORS.
UNDER SECTION	252(1) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Krishna Dev Vyas, Adv. : *For Petitioner & Applicant in CA No.16/2023*

Sh. Ankit Sharma, Adv. : *For the Respondent Company*

ORDER

- 1.** Ld. Counsel representing the Respondent Company states that the reply has been filed.
- 2.** The rejoinder to the said reply has also been filed by the Petitioner/ ROC. However, the Ld. Counsel representing the respondent company states that he has not received the copy of the said rejoinder.
- 3.** Ld. Counsel representing the Petitioner/ ROC undertakes to supply another copy of the rejoinder to the Ld. Counsel representing the Respondent Company on his email ID to be shared on the chat box.
- 4.** The matter is adjourned for further hearing before the Regular Bench on 8th August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*